

**Government of India**  
**Ministry of Consumer Affairs, Food and Public Distribution**  
**Department of Consumer Affairs**

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2172**  
**TO BE ANSWERED ON 02.08.2023**

**IMPORTING OF TUR DAL**

2172. SHRI MANICKAM TAGORE B.:

Will the Minister of **CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION** उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether it is a fact that the Government is considering to import 12 lakh tonnes of tur dal to keep prices in check;
- (b) if so, the details thereof;
- (c) whether it is also true that tur dal is being sold across the country at nearly Rs. 200 per kg;
- (d) whether it is also true that the Government has offloaded 50,000 tonnes of tur dal from the buffer stock in the market and if so, the facts thereof; and
- (e) whether it is also true that the Government has imposed a stock limit on traders, millers, and importers and if so, the details in this regard?

**ANSWER**

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री  
(श्री अश्विनी कुमार चौबे)

**THE MINISTER OF STATE**  
**CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION**  
**(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b) : The quantity of tur being imported depends upon the domestic demand and supply positions. The Government has extended the import policy for tur under 'free' category till 31.03.2024 and removed import duty of 10% on tur in order to facilitate the import of tur.

(c) & (d) : As per the daily retail prices reported by the price reporting centres across 34 States and Union Territories, the all-India average retail prices of un-branded tur dal as on 27.07.2023 is Rs.135.20 per kg. The Government has directed National Agricultural Cooperative Marketing Federation (NAFED) on 26.06.2023 to dispose pigeon pea from the Price Stabilisation Fund (PSF) buffer through online auction to millers in a calibrated manner to augment availability tur dal to the consumers. A tentative target of 50,000 MT has been fixed for the disposal. Till date, 4,236.59 MT has been disposed.

(e) : To prevent hoarding, Government imposed stock limits on tur and urad under the Essential Commodities Act, 1955 on 2<sup>nd</sup> June, 2023 for a period till 31<sup>st</sup> October, 2023. The stock limits applicable to each of the pulse individually are, 200 metric tonne (MT) for wholesalers; 5 MT for retailers; 5 MT at each retail outlet and 200 MT at depot for big chain retailers; last 3 months of production or 25% of annual installed capacity, whichever is higher, for the millers. In respect of importers, the importers are not to hold imported stock beyond 30 days from the date of Customs clearance.

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